

Sl.No.	Name of the State	No. of DPO
25.	Telangana	10
26.	Tripura	17
27.	Uttar Pradesh	71
28.	Uttarakhand	13
29.	West Bengal	19

Monitoring and assessment of malnourished children

632. SHRI NEERAJ SHEKHAR:

SHRI PRABHAT JHA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether real time monitoring and assessment of malnourished children under National Nutrition Mission has been rejected by the Expenditure Finance Committee, if so, the details thereof and the reasons therefor; and

(b) how the Ministry would be able to eradicate malnourishment of 38 per cent of Indian children in case of severe fund crunch for the same?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) No, Sir.

(b) There is no fund crunch under the Integrated Child Development Services Scheme. During 2015-16, an amount of ₹ 15485.77 crore has been allocated for the scheme including supplementary grants. The funds for providing supplementary nutrition to the beneficiaries for eradication of malnutrition are released on the basis of the number of beneficiaries availing the service in the respective State.

Proposals of women security and safety under Nirbhaya Fund

633. SHRI JESUDASU SEELAM: Will the MINISTER OF WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of proposals of women security and safety under Nirbhaya Fund Scheme received from various Ministries and Departments;

(b) the details of proposals forwarded to Ministry of Finance for financial approval from Nirbhaya Fund; and

(c) if so, what is the status of disbursement?